

Office of the District & Sessions Judge, Mirzapur

Administrative Order

In compliance of the Hon'ble Court's letter no. 5325/XC-3/2021/Admin (E-1) Dated : Allahabad 06 May 2021, the summer vacations shall be observed from 10.05.2021 to 04.06.2021 in lieu of 01.06.2021 to 30.06.2021.

Therefore, the Civil works during the aforementioned period i.e. 10.05.2021 to 04.06.2021 shall be suspended and only the Criminal matters shall be taken up at Headquarters (Mirzapur Judgeship) and Gram Nyayalaya, Tehsil Marihan & in the court of Civil Judge (J.D.), Chunar at Mirzapur.

In a partial modification of the order vide dated 07.05.2021 passed by the undersigned. Ld. Chief Judicial Magistrate, Mirzapur is directed to ensure the distribution of cases related to the criminal matters of different nature in appropriate number as per the rules to the different courts specifically having the jurisdiction of civil matters only, for disposal according to law.

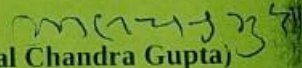
Information be sent to all the concerned Bar Associations.

Copy of this order be affixed on the notice board of Judgeship and System Officer/System Assistant is directed to upload this order on the official website of District Court, Mirzapur.

Copy be sent to the Secretary, D.L.S.A. Mirzapur for wide circulation through newspapers.

Inform accordingly.

Dated : 09.05.2021


(Lal Chandra Gupta)

District Judge,

Mirzapur

09-5-21

Office of the District & Sessions Judge, Mirzapur

Administrative Order

In compliance of the Hon'ble Court's letter no. 5334/W/Admin A-II Dated : 06 May 2021, it is hereby informed that Hon'ble High Court vide aforesaid letter has preponed the summer vacation/recess and observed from 10.05.2021 in lieu of 01.06.2021 to 30.06.2021.

The System Officer/System Assistant is directed to upload this order on the official website of District Court, Mirzapur.

Let a copy of this order be sent to District Bar Association, Mirzapur and the Bars lying outside of the headquarters at the Mirzapur Judgeship also for information.

Inform accordingly.

Dated : 08.05.2021


(Lal Chandra Gupta)

District Judge,

Mirzapur

09/05/21